

COURT – I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 106 of 2011 &
I.A. No. 175 of 2011**

Dated : 10th February, 2012

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Vidharbha Industries Power Limited

.... Appellant (s)

Versus

M.E.R.C. & Anr.

...Respondent (s)

Counsel for the Appellant(s): Mr. C.S. Vaidyanathan, Sr. Adv.
Mr. Ankit Shah

Counsel for the Respondent(s): Mr. Jayant Bhushan, Sr. Adv. with
Mr. Buddy A. Ranganadhan for R.1
Mr. Saswat Pattnaik for R-2
Mr. Sanjay Sen,
Mr. Hemant Singh for R.3

ORDER

Heard the learned counsel for the parties.

Judgment is Reserved.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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